

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 04.11.2019

NOTICE

Take notice that the following matters listed on 05.11.2019 in the Court of Chairperson at 02:00 PM will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition Appeal (AT) No. 05 of 2018	Karnataka Power Corporation Ltd. Vs. Competition Commission of India &Anr.	AchyuthAjith Kumar	Anurag Mathur (R2)

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By Order

**-sd/-
Registrar**